

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 421 of 2022

IN THE MATTER:

Ranvir Singh

...Applicant

Versus

State of Haryana & Ors.

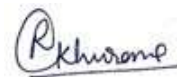
..Respondent(s)

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Filed By:



Rahul Khurana, Advocate
(Counsel for State of Haryana)
09811804060
rkhuranalegal@gmail.com

Before the Hon'ble National Green Tribunal

In

OA No. 421 of 2022

In the matter of Ranvir Singh Vs State of Haryana & Ors.

Status report in compliance of order dated 28.10.2025

1.0 Background

The Hon'ble National Tribunal in OA No. 421 of 2022 in the matter of Ranvir Singh Vs Haryana vide order dated 28.10.2025 has directed as under:-

"Accordingly, we constitute a Joint Committee comprising of representatives of Integrated Regional Office, MoEF&CC, Chandigarh, Central Water Commission, Principal Secretary, Environment, Forest and Climate Change, Government of Haryana, Principal Secretary, Irrigation and Water Resources, Government of Haryana, Principal Secretary, Environment, Forest and Climate Change, Government of Punjab, Principal Secretary, Government of Punjab, Haryana State Pollution Control Board, Punjab State Pollution Control Board, District Magistrate, Panchkula and District Magistrate, Mohali and Mr. Raman Kant, President, Bhartiya Nadi Parishad, First Floor, Samrat Shopping Mall, Garh Road, Meerut, Uttar Pradesh (Non-Official). The Non-Official Member of the Committee will be paid honorarium of Rs. 50,000/- (one time) besides travelling and boarding/lodging expenses. The expenses of the Committee for convening meetings, travelling, boarding/lodging etc., will be borne by the HSPCB and PSPCB out of environmental compensation amount lying deposited with them in equal proportions. HSPCB will be the nodal agency for co-ordination and compliance".

"The Committee shall look into all relevant aspects pertaining to riverine ecology and aquatic life and in particular the issues of (i) identification/demarcation of area of Ghaggar River and its translation on GIS Map; (ii) rehabilitation and management of its catchment area; (iii) encroachments on the same and removal thereof; (iv) tapping of all drains discharging in River Ghaggar by construction of STPs etc.; (v) review of existing treatment facilities for treatment of industrial effluents and domestic sewage and improvements required to be made and (vi) reuse of treated water from STPs/CETPs for irrigation by connecting the same to irrigation canals/channels and industrial purposes by laying down pipelines connecting the concerned industries as the case may be".

In compliance of said order, payment of Rs. 25,000/- was made by Haryana as part of 50% share to Sh. Raman Kant, the expert appointed by Hon'ble NGT. The orders have been issued for visit by Sh. Raman Kant along with ROs of HSPCB Haryana. All ROs have been directed to arrange for his field visit. The report shall be incorporated in the joint status report as and when received from him.

With regard to catchment area of river Ghaggar, it is submitted that Ghaggar River originates near the village of Dagshai in the Shivalik Hills of Himachal Pradesh at a elevation of 1,927 meters (6,322 ft) above mean sea level. The river criss-crosses the

boundary line between Punjab and Haryana at number of places. After traveling for about 360 km in plains, the river is tapped at Ottu head works (weir), where two canals one northern and the other southern take off for irrigating the nearby areas. Further, downstream, the river enters Rajasthan. During monsoon period when there are heavy rains in the Shivalik hills, heavy discharge runs in river Ghaggar. Tangri and Markana, which in turn, inundates large area in State of Haryana and Punjab. River Ghaggar crosses B.M.L. at Khanouri and enters Haryana near Jakhal.

2.0 Status report in compliance of order dated 28.10.2025

2.1 Identification and demarcation of the area of Ghaggar River and its translation on GIS map.

2.1.1 State of Punjab

The Chief Engineer, Drainage-cum-Mining & Geology, Punjab Water Resources Department, Punjab has sent the letter bearing no. 2885/PA/CE/DRG/2026 dated 23.06.2026, mentioning that the ongoing comprehensive study of River Ghaggar is being undertaken through the Central Water and Power Research Station (CWPRS), Pune, in compliance of the directions of the Hon'ble Supreme Court. The said study cover the issue as directed by Hon'ble National Green Tribunal in the OA No. 421/2022 with respect to identification and demarcation of the River Ghaggar area, GIS-based delineation of river boundaries, identification of encroachments within the floodplain/catchment area, and preparation of floodplain map. It has been further mentioned that survey and data collection work is expected to be completed within a period of 90 days and after the completion of the survey, the collected data shall be furnished to CWPRS, Pune for undertaking detailed hydraulic modeling, flood analysis and preparation of recommendation. As conveyed by CWPRS, Pune, the comprehensive study is likely to require approximately one year from the date of receipt of complete survey data for completion of hydraulic modeling, analysis and formulation of technical recommendations.

2.1.2 State of Haryana

The Chief Engineer, Irrigation & Water Resources Department, Haryana has submitted that the floodplain area of River Ghaggar falling in villages Ramgarh, Ber Ghaggar, Jhuriwala Mouja, Mouja Bana Madanpur, Devi Nagar, Chowki, Burj Kotian, and Gumthala in District Panchkula covers a total area of 529.25 acres. The requisite procedure for fixing boundary pillars for demarcation of the floodplain zone under section 45 of the Haryana Canal and Drainage Act, 1974 has been duly completed, Further, the notification in this regard has already been issued vide notification dated 27.10.2023.

Further, it has been mentioned that during the last meeting of the Ghaggar Standing Committee held on 06.04.2026, both the States of Haryana and Punjab were directed to complete the LIDAR survey of river Ghaggar and furnish the requisite data to Central Water and Power Research Institute (CWPRS), Pune to facilitate updated model studies based on recent flood events. Now the State of Haryana in coordination with State of Punjab has initiated the process of collection of requisite topographical, hydrological, hydraulic and structural data, as prescribed by CWPRS, Pune, by floating a combined tender.

2.2. Rehabilitation and management of the catchment area of the Ghaggar River.

2.2.1 Municipal Solid Waste Management

State of Haryana

The Ghaggar catchment comprises 30 ULBs spread over the districts of Panchkula, Ambala, Kurukshetra, Jind, Hisar, Kaithal and Sirsa. These 30 ULBs generate about 1,593 TPD, against operational processing of about 1,386 TPD, leaving a processing gap of about 207 TPD ($\approx 13\%$). The gap is confined to five ULBs (Jind, Narwana, Uchana, Safidon (Jind district) and Hansi (Hisar)). The remaining 25 ULBs process their solid waste to 100%.

On the basis of the processing RFP and the ISWM cluster framework, the present status of the 30 ULBs is as follows:

Stage / status	No. of ULBs	ULBs
22-year ISWM cluster – work awarded	14	Thanesar, Pehowa, Ladwa, Shahbad, Kaithal, Cheeka, Rajound, Siwan, Kalayat, Pundri (Sugam Swachhta); Sirsa, Kalanwali, Mandi Dabwali, Rania (Pooja Consultation)
Rate approved / work allotted	7	Jind, Narwana, Uchana, Safidon, Julana, Panchkula and Kalka
Under tender process	9	Ambala, Ambala Sadar, Naraingarh, Barara, Hisar, Barwala, Hansi, Uklana Mandi, Narnaund
Total	30	

Thus, MSW processing plants stands awarded/ allotted in 21 ULBs out of the 30 ULBs, the balance 9 ULBs are under tender for approval.

State of Punjab

Municipal Solid Waste in the State of Punjab is being managed in accordance with the Solid Waste Management Rules, 2026 and the Punjab Solid Waste Management and Cleanliness & Sanitation Bye-Laws, 2020. The State Government, through regular meetings of the State Level Technical Committee (SLTC) under Swachh Bharat Mission (Urban), reviews the implementation of action plans pertaining to source segregation, door-to-door collection, scientific processing of solid waste and establishment of MRFs and biomining/ bioremediation of legacy waste. It has been informed that Punjab Pollution Control Board is continuously monitoring compliance by ULBs through inspections, review meetings and issuance of directions. In the Ghaggar Catchment Area, special emphasis is being laid on preventing dumping of municipal solid waste into drains and water bodies, scientific management of legacy waste and strengthening waste processing infrastructure to prevent environmental pollution and safeguard water quality in the Ghaggar basin.

2.2.2 E - Waste Management

State of Haryana

Action points to be implemented in the State of Haryana

Sr. No.	Action points	Concerned Stakeholders	Present status	Action to be taken	Target time
1.	Inspection of E-waste recycler/ refurbishers	HSPCB	The inspection of E-waste units are carried out by the Officers at the time of grant of CTO and as per mandatory inspections allotted. The specific inspection of e-waste recyclers were also conducted by HSPCB in the year 2025.	Holistic inspection of E-Waste recycler/ refurbishers vis-à-vis E-Waste Rules will be conducted.	Ongoing activity and will be done as per inspection policy of HSPCB
2.	Study regarding E-waste generation in the State.	HSPCB	As per directions of Hon'ble NGT in the matter E.A. No.04/2024, CPCB has to developed methodology for inventorization of E-Waste. However till date no such methodology provided by CPCB.	A study will be conducted to assess the actual quantity of E-waste generated in the State of Haryana	31.03.2028

State of Punjab

There are 08 authorized e-waste recyclers operating in the State with accumulative installed treatment capacity of 45,785 MT per annum. At present, these recyclers are processing approximately 7,159.69 MT of e-waste per annum, which is significantly lower than their authorized treatment capacity. Thus, the existing recycling infrastructure possesses substantial spare capacity and is adequately equipped to handle considerably higher quantities of e-waste than those presently being received for treatment. The available treatment capacity is sufficient to cater to future increases in e-waste generation and to ensure environmentally sound management and recycling of e-waste within the State.

The physical verification of 08 no. recycling units registered on CPCB's E-Waste EPR Portal has been carried out by the Regional Offices of the Board and observed that all the units were complying with the E-waste Management Rules, 2022.

Action points to be implemented

Sr. No.	Action points	Concerned Stakeholders	Present status	Action to be taken	Target time
1	Inspection of E- waste recycler/ dismantlers	PPCB	The inspection of registered E-waste recyclers has been carried out by the Regional Offices of the Board	All the units are complying with the E-waste Management Rules, 2022.	-
2.	Inventorization of bulk consumers of e waste	PPCB	No such study carried out. As per the E-Waste (Management) Rules, 2022 and subsequent amendments, there is no explicit provision requiring inventorization of bulk consumers of e-waste. The only statutory responsibility of a bulk consumer is to ensure that the e-waste generated by it is handed over to a registered producer, refurbisher or recycler.	-	-
3.	Study regarding Ewaste generation in the State.	PPCB	The process of shortlisting the vendor for inventorisation of E-waste generation from the organized and unorganised sectors is under process. The Board had already published an Expression of Interest (EOI) for the inventorisation of 106 E-Waste items as per schedule-I under E-Waste Management Rules, 2022 in the leading newspapers on 20.05.2025. Three Proposals have been received and vendor is being shortlisted. The Board has identified 118 no. Producers, 08 no. Recyclers and 01 no. Refurbisher and 05 no. Manufacturers in the State of Punjab	The Board is in under process for Inventorisation of E-waste generation from the organized and unorganized sectors in the State of Punjab	31.12.2026

2.2.3 Bio-Medical Waste Management

State of Haryana

As on 31.12.2024, there are 7733 number of Health Care Facilities (HCFs) in the State including 3626 number Bedded HCFs and 4107 number non-bedded HCFs. Total Bio Medical Waste (BMW) generated by all HCFs is 22949.59 Kg/day.

- For the treatment and disposal of Bio Medical-Waste generated by the HCFs, 11 numbers of Common Bio Medical Waste Treatment Facilities (CBWTF) are operating with the permission of Haryana State Pollution Control Board in the state.
- All the CBWTFs have provided online continuous monitoring system on their incinerator for monitoring of their emission standards.
- All the CBWTF have already upgraded their incinerator to meet revised emissions standards as per MOEF Notification 2016.
- All the CBWTF have provided GPS on transportation vehicle used for collection of BMW from HCFs to track the movement of vehicles from HCF to CBWTF facility.
- A State Level Advisory Committee has been constituted by the State Government in compliance of Bio Medical Waste Management Rules, 2016 vide order dated 25.4.2018 to review the compliance status mandated under these rules. Till now, 08 meetings of State level Advisory Committee have been conducted.
- All the CBWTF are inspected on quarterly basis by the concerned Regional Officer. Health care facilities are also inspected by regional officers at the time of grant of authorization and as mandatory inspections.

State of Punjab

There are 16,102 Health Care Facilities (HCFs) in the State, comprising 4,919 bedded HCFs and 11,183 non-bedded HCFs. The total bed strength of the bedded HCFs is 94,107 beds. The total quantity of Bio-Medical Waste (BMW) generated by all HCFs is 22,158.32 kg/day.

There is total 06 authorized Common Bio-Medical Waste Treatment Facilities (CBWTFs) existing in the State. All HCFs are required to have agreements with the respective CBWTFs for the safe disposal of their bio-medical waste. The combined incineration capacity of these CBWTFs is 23,496 kg/hour. CBWTFs have installed Online Continuous Emission Monitoring Systems (OCEMS) on their incinerators for continuous monitoring of emission standards. GPS tracking systems and bar-coding system is being followed to ensure proper waste handling.

All CBWTFs are inspected on a quarterly basis by the concerned Regional Offices. HCFs are inspected at the time of grant or renewal of authorization and minimum 25 HCFs randomly on a monthly basis. The compliance status of the CBWTFs which cater the bio-medical waste generated from the Ghaggar catchment area is given as under:

Sr. No.	Name of the CBWTF	Date of inspection	Compliance Status	Action to be taken
1	Med Waste	01.01.2026	To verify the compliance status	No action is

Sr. No.	Name of the CBWTF	Date of inspection	Compliance Status	Action to be taken
	Solutions Pvt. Ltd., Village Bidowali, Tehsil Gidderbaha, Distt. Sri Muktsar Sahib, Gidderbaha, GIDDARBAHA, MUKTSAR		of the CBMWTF, the facility was inspected on 30.12.2025 and found operational. The incineration and effluent treatment systems, along with the required air pollution control devices, were found in place and operational. Necessary environmental infrastructure, including CCTV surveillance, waste storage facilities, and safety arrangements, was also provided. Based on the inspection findings, the facility was found to be complying with the provisions of the Water Act, 1974, Air Act, 1981, Environmental Clearance conditions, and applicable CPCB guidelines for Bio-Medical Waste Management.	required to be taken.
2	M/s Rainbow Environments Pvt. Ltd., SAS Nagar	21.05.2026	Bio-medical waste generated from the HCFs falling in the Ghaggar catchment area is being collected and treated as per the BMW Rules, 2016. During the last visit, the CBWTF was found violating the certain guidelines for handling the bio-medical waste. Accordingly, action is being taken against the CBWTF.	Action is being taken against the CBWTF for ensuring the compliance of the guidelines in letter and spirit.

2.2.4 Hazardous Waste Management

State of Haryana

The inventory of hazardous waste generating industries and hazardous waste generated has been prepared by the Haryana State Pollution Control Board in the Catchment area of Ghaggar. Currently, there are around 753 industries generate hazardous waste of the order of approximately 118378.447 MT per annum. Out of which 72447.705 MT is recyclable, 10378.193 MT is land-fillable, 2028.82 MT is incinerable and 33523.73 MT is utilizable. All these industries have been given authorization under HOWM Rules, 2016 for generation of hazardous waste.

The inventory includes detailed information on quantum of waste in terms of recyclable, reusable, landfillable and incinerable components.

As per the Hazardous Waste Management Rules, 2016, industries have to store hazardous waste properly and in accordance with authorization issued by HSPCB. The Hazardous Waste either has to be recycled or disposed of in captive or common Treatment, Storage and Disposal Facility (TSDF) available in the State, or incinerated in a captive incinerator of its own, or in the common TSDF, or for co-processing based on type of waste.

For safe disposal of hazardous waste a Common Hazardous Waste Treatment & Disposal Facility has been developed at Pali (Faridabad) by Haryana Environment Management Society with the assistance of State Govt. and HSPCB, which is being operated by M/s Gujarat Enviro Protection and Infrastructure (Haryana) Pvt. Ltd. with the estimated life of 30 years of the landfill site. The above common facility has been equipped with laboratory facilities to verify waste characteristics to decide upon treatment and disposal options including secured land filling or co-processing. The facility has also developed preprocessing arrangements for the incinerable waste which is further sent for co-processing in the cement kilns. The facility has its own effluent treatment plant based on zero liquid discharge.

The industries of the State are sending their Hazardous Waste other than recycling waste, to the facility under agreement with the operator of the facility, for disposal of the same in the secured land fill or for co-processing purposes.

The collection and transportation of the Hazardous Waste is done by the operator of the facility itself or by the sender to the facility for its treatment and safe disposal in environmentally sound manner. The vehicles used for transportation of Hazardous Waste are also equipped with GPS system for online tracking of the same.

Action Plan prepared for effective management Hazardous Waste in the State of Haryana.

Sr. No.	Action Point	Concerned Stake Holders	Present Status	Proposed Action	Time Target
1.	Awareness Programmes	HSPCB / Operator of CTSD / HEMS / Industrial Associations	The awareness activities including workshops are being organized by the Board and HEMS from time to time.	Quarterly meetings with all industrial associations at District level to sensitize the industries about the Rules including waste minimization technologies and disposal facility.	Ongoing activity and will be done Quarterly
2.	Inspection of CTSD	HSPCB	Quarterly inspections being done.	Regular inspection will be done to ensure the compliance of environmental safe guards and standards and along with CPCB guidelines followed by strict action in case of default.	Ongoing activity and will be done Quarterly
3.	Online tracking of Hazardous Waste	HSPCB / Operator of CTSD / Recyclers of Hazardous Waste	GPS system has been provided on transporting vehicles of operator of CTSD but not connected with server of the Board.	NHWTS is already operational and will be tracked through this portal.	31.03.2027
4.	Manifest system for movement of	HSPCB / Operator of CTSD / Industries	All the units are not registered on NHWTS portal.	Manifest system has been made compulsory for all units generating or transporting	31.03.2027

Sr. No.	Action Point	Concerned Stake Holders	Present Status	Proposed Action	Time Target
	Hazardous Waste			Hazardous Waste and will be tracked through NHWTS. All recyclers/ generators/ CTSD/ transporters of Hazardous waste has to be registered on NHWTS portal developed by CPCB.	

State of Punjab

The inventory of hazardous waste generating industries and hazardous waste generated has been prepared by the Punjab Pollution Control Board in the State. Currently, 3338 no. of hazardous waste generating are in operation in the State of Punjab as on 30.05.2026. The industries situated in the catchment area of Ghaggar River falls under the jurisdiction of regional offices, SAS Nagar, Patiala, Fatehgarh Sahib, Sangrur and Bathinda. Around 33% of total industries falls under the catchment area of Ghaggar River.

The hazardous waste generating industries are being monitored by the Board on regular basis as per protocol prescribed by CPCB.

For the safe disposal of hazardous waste, one Common Treatment, Storage and Disposal Facility (TSD) at Nimbua was commissioned in October, 2007 by M/s Nimbua Greenfield (Punjab) Limited (NGPL). The TSD occupies a total land area of 20.64 acres, out of which 9.48 acres is presently being utilized for landfill operations with a landfillable hazardous waste capacity of 9.40 lakh MT. The remaining area is earmarked for storage, vehicular movement, the Multiple Effect Evaporator (MEE), an incinerator plant of 500 kg/hour capacity, and other associated operational infrastructure. The Environmental Clearance for establishment of hazardous waste incinerator of capacity 500 kg/hour at existing CHWTSD at Nimbua, Deerabassi was granted to M/s Punjab Waste Management Project (PWMP, Ramky Enviro Engineers Limited) vide MoEF&CC dated 06.01.2020.

During last financial year (2025-2026), 63836 MT of hazardous waste is received at TSD, Nimbua, out of which 1402 MT of hazardous waste was incinerable, 2446 MT was used in co-processing and remaining 59988 MT of Hazardous waste was landfilled.

Sr. No.	Action Point	Concerned Stake Holders	Present Status	Remarks
1	Awareness Programmes	PPCB/ Operator of CTSD/ NGPL/Industrial Associations	The awareness activities including workshops are being organized by the Board from time to time.	-
2	Inspection of CTSD	PPCB	Regular inspections are being carried out by the Board to ensure the	-

Sr. No.	Action Point	Concerned Stake Holders	Present Status	Remarks
			compliance of environmental laws.	
3	Inspection of recycling facilities	PPCB	Regional Offices of the Board are regularly monitoring the recycling facilities.	-
4	Online tracking of Hazardous Waste	PPCB	GPS system has been provided by TSDF on all the 14 no. of vehicles being used for transportation of Hazardous waste. The vehicles are being tracked randomly by concerned regional office of the Board.	-
5	Manifest system for movement of Hazardous Waste	PPCB/ Operator of CTSD/ Industries	Manifest system is being followed by the CTSD and member industries.	-

2.3 Encroachments on the floodplain of Ghaggar and removal thereof (catchment).

2.3.1 State of Haryana

i. District Panchkula

Encroachments on 7 locations along river Ghaggar have been observed but the area of these locations is yet to be measured by the departments.

ii. Sirsa

One encroachment of 14 kanal 1 marla has been identified along river Ghaggar but the matter is under consideration in the court of SDM, Sirsa.

The details of all the locations of encroachments on river Ghaggar are annexed as per **Annexure-1**.

2.3.2 State of Punjab

Further, during the meeting of the Joint Committee held on 30.06.2026, it was deliberated that the identification and demarcation of the Ghaggar River area, floodplain, catchment area and the GIS-based delineation of river boundaries constitute the foundational activity for identification of encroachments. In this regard, it is submitted that the ongoing comprehensive study being undertaken by the Central Water and Power Research Station (CWPRS), Pune, includes detailed topographical survey, hydrological and hydraulic modelling, preparation of floodplain maps, and delineation of catchment boundaries and GIS-based demarcation of the river corridor. As already informed, the field survey and collection of requisite data are expected to be completed within approximately 90 days, after which the complete survey data shall be furnished to CWPRS, Pune. Thereafter, CWPRS has indicated that approximately one year will be required for carrying out hydraulic

modelling, flood analysis, delineation of floodplain and catchment boundaries, and formulation of technical recommendations.

Accordingly, the identification and demarcation of encroachments, if any, within the Ghaggar River area, floodplain and catchment can only be undertaken after completion of the aforesaid scientific study and finalization of the authenticated floodplain and catchment maps by CWPRS. Any identification of encroachments prior to such scientific demarcation would not be technically reliable or legally sustainable.

Subsequently, after the authenticated identification of encroachments is completed, the matter shall be taken up by the competent authorities for examination and removal of such encroachments, wherever found, strictly in accordance with the applicable statutory provisions, prescribed procedure and principles of natural justice. Therefore, the action relating to removal of encroachments is contingent upon completion of the scientific demarcation exercise and subsequent identification of encroachments through the approved study.

2.4 Tapping of all drains discharging into the Ghaggar River by construction of Sewage Treatment Plants (STPs) etc.

State of Haryana

a) Drain wise quantum of treated effluent

HSPCB has reported that 13 drains are carrying treated domestic effluent of towns located along these drains. The total quantity of treated effluent is 208.7 MLD. The details are given at **Annexure-2**.

b) Drain wise quantum of untreated effluent

As per the report of HSPCB, untreated effluent discharge points carrying 425 MLD effluent through drains / village discharges have been identified. The departments are yet to submit the action plan to tap all these effluent discharge points to existing / proposed STPs. The details list of these effluent discharge points are mentioned as **Annexure-3**.

List of STPs (under construction) in the towns situated along River Ghaggar

Sr. No.	Location	Capacity (MLD)	Deptt.	Progress %	Completion Timeline
1	12 Cross Road, Ambala	12	ULBD	58%	31.12.2026
2	Khuda Khurd, Ambala	12	ULBD	72%	31.12.2026
3	Pinjore, Himshikha Colony	2.2	PHED	50%	31.12.2026
4	Siwan	4	PHED	90%	31.08.2026
	Total	30.2			

List of STPs (Under planning / tendering) in the towns situated along River Ghaggar

Sr. No.	Location	Capacity of the STP proposed in MLD	Deptt.	Status of Project (at DPR Stage/ Under Tendering/ Work to be Awarded)	Likely Date of Completion
1	Sector-32, Ambala Cantt.	5	HSVP	DPR is under preparation by consultant.	31.12.2028
2	Devi Nagar, Ambala	60	PHED	Work under allotment	30.06.2028
3	Naraingarh, Ambala	1	HSVP	Revised estimate under preparation by consultant	30.06.2028
4	Pinjore, Panchkula	8	PMDA	EOI of the consultant is under approval.	31.12.2028
5	Hansi	5	HSVP	EOI for hiring of consultant is under process.	30.06.2029
6	Hisar	15	HSVP	Eoi under preparation.	31.12.2029
	Total	94			

State of Punjab

a) Drain wise quantum of treated effluent

PSPCB has reported that 13 drains are carrying treated domestic effluent of towns located along these drains. The total quantity of treated effluent is 236 MLD. The details are given at **Annexure-4**.

b) Drain wise quantum of untreated effluent

As per the report of PSPCB, untreated effluent discharge points carrying 38 MLD effluent through drains / village discharges have been identified. The departments are yet to submit the action plan to tap all these effluent discharge points to existing / proposed STPs. The detail list of these effluent discharge points are mentioned as **Annexure-5**.

The State of Punjab has planned to construct STPs so that the tapped sewage could be treated and detail is as under:-

Under Construction STPs

Sr. No.	Location	Capacity MLD	Deptt.	Progress In %	Completion Timeline
1	Dhuri-1, Sangrur	5	PWSSB	90	30.09.2026
2	Cheema	2.5	PWSSB	30	31.12.2026
3	Sangrur	11	PWSSB	75	30.09.2026
	Total	18.5			

a) Proposed STPs

Sr. No.	Location	Capacity MLD	Deptt.	Status of Project (at DPR Stage/ Under Tendering/ Work to be Awarded)
1	Dera Bassi	3	PWSSB	DNIT Stage
2	Dera Bassi	3.5	PWSSB	DNIT Stage
3	Dera Bassi	7.5	PWSSB	DNIT Stage
4	Lalru	3.5	PWSSB	DNIT Stage
5	Lalru	3	PWSSB	DNIT Stage
6	Lalru	1	PWSSB	DNIT Stage
7	Zirakpur	22.5	PWSSB	Tender Stage
8	Samana	8	PWSSB	DNIT Stage
9	Sirhind	4	PWSSB	DPR ready/under tendering
10	Dhuri-2, Sangrur	6	PWSSB	Land yet to be acquired
	Total	62		

2.5 Review the existing treatment facilities for treatment of industrial effluents and domestic sewage, and to assess the improvements required to be made.

State of Haryana

a. Existing STPs for domestic effluent treatment

The details regarding existing STPs operating in the Districts falling in the catchment area of river Ghaggar, is given at **Annexure-6**.

b. Effluent discharge of industries

238 Industries falling in the catchment area of river Ghaggar been identified which are discharging into drains joining river Ghaggar. The total effluent discharge of these industries is approx 50 MLD as per following details:-

Sr. No.	Name of Drains	Type of industries	No. of industries	Domestic effluent (KLD)	Trade effluent (KLD)	Total (KLD)
1	Ambala Drain	LM	1	4000	0	4000
		SSI	3	5658	250	5908
2	Ghail Drain	LM	0	0	0	0
		SSI	7	16751.5	0.4	16751.9
3	Jhajra River (Sukhna Nallah at	LM	2	4	13	17

Sr. No.	Name of Drains	Type of industries	No. of industries	Domestic effluent (KLD)	Trade effluent (KLD)	Total (KLD)
	Haryana border) near Pawanoo Kalka Barrier. (PKL-RDQ-002)	SSI	9	9.6	15	24.6
4	Singh Nallah Choe before entering into punjab near Mamta Enclave (PKL-RDQ-038)	LM	4	152	54.1	203.4
		SSI	79	270	457.55	730.23
5	Kaithal drain at Vill. Khanauri	LM	0	0	0	0
		SSI	61	59.2	67.3	126.5
6	Ghaggar Creek/Cheeka Drain (Old Ghaggar)	LM	0	0	0	0
		SSI	6	5.8	55.8	61.6
7	Saraswati Drain	LM	2	82	3100	3182
		SSI	64	19626.3	116.8	19738.9
	Total		238	46618.4	4129.95	50744.13

The action taken by HSPCB against the industries is as under:-

Action taken by HSPCB against industries (01.04.2025 onwards)							
Sr. No.	District	No of Units Inspected	No of Units found violating	No of Units closed	No of Units complied	No of Units where EC imposed	No of Units where prosecution initiated
1	Panchkula	78	40	10	68	10	3
2	Kaithal	390	19	16	374	10(No. of EC imposed and deposited by the unit) 09(No. of EC recommended and send to Head Office)	9
3	Kurukshetra	162	08	02	154	02 No. of EC imposed 03 (EC imposed) and 01 No. case sent for Re-sampling	02 No. of cases filed in District court, Kurukshetra
4	Ambala	416	03	01	413	02 (Pending at HO)	2
5	Sirsa	12	0	0	12	0	0
Total			121	111	1774	79	29

State of Punjab

a. Existing STPs for domestic effluent treatment

The details regarding existing STPs operating in the Districts falling in the catchment area of river Ghaggar is given at **Annexure - 7**.

b. Effluent discharge of industries

30 Industries falling in the catchment area of river Ghaggar have been identified which are discharging effluent into drains joining river Ghaggar. The total effluent discharge of these industries is approx 23 MLD as per following detail:-

Abstract for industries connected to CETP

Sr. No.	Name of Drains	Type of industries	No. of industries	Domestic effluent (KLD)	Trade effluent (KLD)	Total (KLD)
1	Dhabi Drain	LM	0	0	0	0
		SSI	4	2.8	8.15	10.95

Abstract for industries not connected to CETP

Sr. No.	Name of Drains	Type of industries	No. of industries	Domestic effluent (KLD)	Trade effluent (KLD)	Total (KLD)
1	Dhabi Drain	LM	7	93.9	1984.7	2078.6
		SSI	8	18.64	44.16	62.82
2	Basauli drain	LM	6	101.28	3678	3779.28
		SSI	0	0	0	0
3	Jharmal Drain	LM	7	558	8768	9326
		SSI	0	0	0	0
4	Dera Bassi Drain	LM	2	21	229	250
		SSI	0	0	0	0
5	Pachis dhara drain	LM	1	20	2310	2330
		SSI	0	0	0	0
6	Patiala Nadi	LM	5	48	5110	5158
		SSI	2	1.0	39	40
		Total	38	861.82	22162.86	23024.7

The action taken by PSPCB against the industries is as under:-

Action taken by HSPCB against industries (01.04.2025 onwards)							
Sr. No.	District	No of Units Inspected	No of Units found violating	No of Units closed	No of Units complied	No of Units where EC imposed	No of Units where prosecution initiated
1	SAS, Nagar	27	4	1	22	4	0

Action taken by HSPCB against industries (01.04.2025 onwards)							
Sr. No.	District	No of Units Inspected	No of Units found violating	No of Units closed	No of Units complied	No of Units where EC imposed	No of Units where prosecution initiated
2	Patiala	7	1	1	6	0	0
	Total	34	5	2	28	4	0

2.6 Reuse of treated water from STPs/CETPs for irrigation purposes by connecting the same to irrigation canals/channels and for industrial purposes by laying down pipelines connecting the concerned industries, as the case may be

State of Haryana.

State of Haryana has undertaken 13 projects in 1st phase for micro irrigation with treated sewage through pipe network and 6 projects for laying of pipe network are already complete. 7 projects are under process of implementation and 52 projects shall be under taken after completion of 1st phase.

The details regarding reuse of treated water from STPs/CETPs for irrigation purposes are given at **Annexure-8**.

State of Punjab

As per the report submitted by the State of Punjab, presently the Irrigation projects for usage of 89.5 MLD treated wastewater of STPs of 14 towns, have been already made operational for command area 2656 Ha. Further, Irrigation projects of 26.5 MLD of 5 STPs are under progress for command area of 893 Ha of agriculture land, for which timelines have been given. The details are annexed at **Annexure-9**.

3.0 Observations and recommendations of the committee

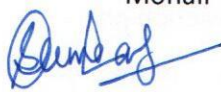
In view of the reports / data / information submitted by concerned departments of State of Punjab and Haryana, the following observations and recommendations are made:

1. In compliance of directions of Hon'ble NGT, the committee constituted by the Hon'ble Tribunal alongwith Sh. Raman Kant, Environment list shall visit the industries/ STPs / effluent discharge points in the catchment area of river Ghaggar. The instructions have already been issued by the HSPCB to Regional Officers. After the inspection, it is intended to submit supplementary report after the field visits.
2. The State of Punjab and Haryana through their Irrigation and Water Resources Departments shall collect the data / information with regard to topographical, hydrological, hydraulic and structural data and all other requisite information as required by Central Water and Power Research Station (CWPRS), Pune.
3. The areas of encroachments along river Ghaggar identified by both the States may be removed in a time bound manner for which the departments of both the States shall submit action taken report within 02 months.

4. The existing sewage treatment plants of the towns located along river Ghaggar should be monitored by pollution control boards of both the States on bimonthly basis. Legal action under the provisions of the Water Act, 1974 against the violating departments / operating agencies of STPs.
5. On line effluent monitoring systems installed by the industries as well as STPs installed in the catchment area of river Ghaggar might have their connectivity with HSPCB web site and a dedicated officer / team may be deputed to monitor the functioning of ETPs/ STPs/ CETPs through online system. The provision for CCTV cameras be made for STPs/ CETPs.
6. Proposed sewage treatment plants of the towns located in the catchment area of river Ghaggar may be setup as per the timelines given in the action plan.
7. The work for diverting untreated effluent from sources / drains identified be completed in time bound manner as mentioned in the **Annexur-3 & 5** and timeline for remaining projects / activities be given.
8. Both the State Pollution Control Boards of State of Haryana and Punjab shall constitute teams for surprise inspection of effluent treatment plants of water polluting industries and sewage treatment plants of the towns located along river and reports in this regard may be submitted to the concerned State Pollution Control Board to take further action on the report.
9. The sewage treatment plants which are not complying with the standards prescribed by State Pollution Control Board should be upgraded by the concerned department in a time bound manner and action plan along timelines be given.
10. The Department of Irrigation, Urban Local Bodies, Department of Panchyat shall identify the stretches of River Ghaggar with regard to dumping of Solid Waste within 1 month and all type of Solid Waste in the stretches of River should be removed within next 1 month and be disposed of in scientific manner.
11. In order to discourse the discharge of Agriculture Runoff carrying pesticides and urea, the farmers may be encouraged to use organic manure and the Agriculture Department/ Horticulture Department may be asked to submit plan of the scheme lunched by them and efficacy thereof.
12. In order to reduce the pollution load in river Ghaggar, the Irrigation projects for utilization of treated sewage, which have been completed, should be commissioned as soon as possible. Both the State Boards should monitor the ground water quality and soil quality of command area where sewage is re used.
13. Both the States shall take steps to rejuvenate the water quality of drains flowing into in river Ghaggar and improve the quality of effluent of drains so as to reduce the pollution load into river Ghaggar. It is recommended that both the States should conduct the drone survey to identify any leftover source of pollution joining river / drains. The EC fund may be utilized for the drone survey.
14. Real time water quality monitoring system may be setup at some vulnerable points of river Ghaggar jointly by State of Punjab and Haryana.
15. The ecological health and water quality of the ponds of the villages located on river Ghaggar may be rejuvenated to restore and improve the water quality of the river.

16. The joint committee has to conduct more interaction with stake holder departments for definite action plan for diverting untreated effluent from drains and construction of STPs. There are land issues at some places. The concerned departments have claimed for "no discharge / waste water". The same is required to be cross verified. Thereafter, supplementary report shall be filed with further recommendations.

-sd-
e mail. Anmol Singh,
ADC, Urban
Development,
Mohali


Seema Pandey,
SE, CWC

-sd-
Gursharan Garg,
SEE, PSPCB
(e mail.)


Chanderkant Kataria,
HCS, SDM, Panchkula

-sd-
Raman Kant,
River Expert
(e mail)

-sd-
Dr. Gurharminder, ~~Jt. Dir.~~
Environment Department,
(e mail.) Punjab

-sd-
Dr. Selvan, Scientist, MoEF
e mail.


JP Singh, SEE, HSPCB


Executive Engineer,
Irrigation Department,
Haryana

Dr. Rajender Ghai,
Irrigation Department,
Punjab

Status report for Encroachments on River Ghaggar in Haryana						
Sr. No.	District	River	Drain (falling into River Ghaggar)	Location of encroachment	Area of encroachment	Action taken
1	Panchkula	Ghaggar	River ghaggar	Near U/s right side of Majri Chowk bridge Latitude-30.699071, Longitude-76.876226	1486 sqm	Public notice issued by irrigation deptt.
		Ghaggar	MDC drain	Gandhi Colony (Latitude-30.721240, Longitude-76.854152)	32000 sqm	Action yet to be taken by HSVP
		Ghaggar	Rajiv-Indira Colony Rainy Nallah	Rajiv-Indira Colony (Latitude-30.697922, Longitude-76.833508)	121400 sqm	Action yet to be taken by HSVP
		Ghaggar	Jhajra river	Near surajpur on National highway (Latitude-30.780070, Longitude-76.893805)	121410 sqm	Action yet to be taken by Irrigation deptt.
2	Sirsa	Ghaggar	Ghaggar river bundh	Left side bundh near RD-7 in Village Ottu, Tehsil Rania, Sirsa	14 Kanal 1 Marla	The matter is presently under consideration before the Court of SDM, Ellenabad and further action shall be taken accordingly.

Drain wise quantum of Treated effluent as per following format	
Name/Location of Source	Quantum of treated effluent (MLD)
1. Ratia Drain, Ratia (Fatehabad)	
Domestic effluent of Ratia Town, Ratia	5.9
2. Jakhal Drain, Jakhal, Fatehabad	
Domestic effluent of Jakhal Town, Jakhal	2.4
3. Jhajra Drain (Panchkula)	
5 MLD STP, Manakpur, Pinjore.	5
4.5 MLD STP, Rambagh Road, Kalka.	4.5
0.25 MLD STP, Bangla Basti, Kalka.	0.25
4. Dhakoli Drain (Panchkula)	
39 MLD STP, Sec-20, Panchkula	39
18 MLD STP, Sec-20, Panchkula	18
5. Ghaggar River bank (Panchkula)	
15 MLD STP, Sec-28, Panchkula	15
6. Tangri River (Panchkula)	
1 MLD STP, Vill-Ramgarh, Panchkula	1
1.50 MLD STP, Vill-Saketri, Panchkula	1.5
0.5 MLD STP, Vill-Naggal, Panchkula.	0.5
0.75 MLD STP, Vill-Kot, Panchkula	0.75
0.75 MLD STP, Vill-Billa, Panchkula\	0.75
0.75 MLD STP, Vill-Khatauli, Panchkula (MC).	0.75
0.75 MLD STP, Vill-SukhdarshanpurPanchkula	0.75
0.5 MLD STP, Vill-TokaPanchkula	0.5
7. Cheeka Drain (Kaithal)	
(KTL-STP-001) 10 MLD STP Cheeka , Kaithal by PHED	7.5
8. Kaithal Drain (Kaithal)	
(KTL-STP-002) 10 MLD STP, Jind Road Kaithal by PHED	7.6
(KTL-STP-003) 10 MLD STP Manas Road, Kaithal by PHED(MBBR)	6.25
(KTL-STP-004) 10 MLD ManasRoad,Kaithalbby PHED (SBR)	7.1
(KTL-STP-005) 7.5 MLD Kaithal by HSVP	4.77
(KTL-STP-006) 5 MLD STP Kalayat , Kaithal by PHED	3.5
(KTL-STP-007) 3.5 PundriKaithal by PHED	3.25
3 MLD, STP, PHED, SBR,VillageKeorakDisttKaithal	1.5
3.5 MLD STP based on SBR Technology, Pilni Road, Village Pai, Tehsil Pundri	1.75
9. Markanda River (Kurukshetra)	
Nallah of abadi Village Malikpur	0.25
10. Sarasavati NADI (Kurukshetra)	
25 MLD STP Thanesar, Kurukshetra	20
8 MLD STP Model Town, Pehowa Kurukshetra	8
15 MLD STP Kurukshetra	15

11. Ambala Drain (Ambala)	
5 MLD STP (Unit-1), Baldev Nagar, Ambala City	5
3.25 MLD STP (Unit – 2), Baldev Nagar, Ambala City	3.25
12. Ghail Drain (Ambala)	
5 MLD STTP, (Unit-1), Moti Nagar, Ambala City	5
5 MLD STTP, (Unit-2), Moti Nagar, Ambala City	5
13. Hisar parallel Ghaggar Drain (Sirsa)	
12.5 MLD PHED STP Nattar, Sirsa	7.5
Total	208.77

Action plan for drain wise untreated effluent in Haryana Area.

Name/location of polluting of source/ sub-drain	Quantum of untreated effluent (MLD)	Detail of Action required	Name of executing department	Timeline for action
1. Jhajjra Drain				
Pinjore Drain before meeting Jhajjra River behind H.MT	0.1	Untapped, SCN issued on 25.06.2026 and EC recommended to HQ.	(PHED)	PHED intimated that "No site available. Land belongs to HSVP. Case be transferred to HSVP"
Outlet of Himsikha Colony, near (Bakshiwala B.H. DPS School) (PKL-RDQ-009)	1.05	Untapped, SCN issued on 25.06.2026 and EC recommended to HQ.	(PHED)	31.12.2026
Open Nallah /Drain in Bharon Ki Ser	1.05	Untapped, SCN issued on 25.06.2026 and EC recommended to HQ.	(PHED & M.C Kalka)	PHED intimated that "Joint inspection done by PHED & MS officials. No suitable land found"
Industrial effluent of HSIIDC, Kalka	0.1	Untapped, SCN issued on 25.06.2026 and EC recommended to HQ.	(HSIIDC, Kalka)	PHED intimated that "land has been identified for CETP, estimate is under scrutiny."
Kalka Drain before meeting Jhajjra River near BDO Office, Pinjore, Kalka, Panchkula (PKL-RDQ-007)	0.95	Untapped, SCN issued on 25.06.2026 and EC recommended to HQ.	(PHED)	PHED intimated that "Joint Inspection done by PHED & MC Officials, No suitable land found."
Discharge of Surajpur BCW before meeting Jhajjra River.(PKL-RDQ-011)	1.05	Untapped, SCN issued on 25.06.2026 and EC recommended to HQ.	(PHED)	PHED intimated that "Joint inspection done by PHED & MC official. No suitable land found."
Discharge of Mahadev Colony before meeting Jhajjra River (PKL-RDQ-012)	0.9	Untapped, SCN issued on 25.06.2026 and EC recommended to HQ.	(PHED)	PHED intimated that "Joint inspection done by PHED & MC officials. No suitable land found."
2. Chandimandir village area drains				
Discharge of Village Chandimandir into River Ghaggar (PKL-RDQ-018)	1.05	Untapped, SCN issued on 25.06.2026 and EC recommended to HQ.	(PHED)	PHED intimated that "Land not provided by MC PKL till date. Hence no action plan can be submitted."

Name/location of polluting of source/ sub-drain	Quantum of untreated effluent (MLD)	Detail of Action required	Name of executing department	Timeline for action
3. Rajiv-Indira Colony Rainy Nallah				
Domestic waste water Rajiv Colony and Indira Colony (Cumulative)	22	Untapped, SCN issued on 25.06.2026 and EC recommended to HQ.	(HSVP)	Land has been identified for construction of 0 MLD STPs and ownership to be transferred from HSVP to PMDA and file is pending at DTP, Panchkula.
4. Ghaggar River				
Storm water drain near Sec-25 & Sec-26 roundabout having outfall in Ghaggar River (having discharge from Moginand, ITBP, Police Lines) (PKL-RDQ-020)	1	Untapped, SCN issued on 25.06.2026 and EC recommended to HQ.	(MC, Panchkula)	No suitable land was found for construction of STP as reported by MC.
Discharge of Sec-21, Panchkula&Juggies of Peer Muchalla near Panchkula-Peermuchalla Border (PKL-RDQ-028)	1.05	Untapped, SCN issued on 25.06.2026 and EC recommended to HQ.	(HSVP, Panchkula)	HSVP to remove that illegal encroachments and get illegal sewer connection untapped
5. Tangri River				
Storm water channel having discharge of Barwala town having outfall in Tangri River.	1	Untapped, SCN issued on 25.06.2026 and EC recommended to HQ.	(PHED).	PHED intimated that "Rough Cost Estimate for laying sewerage network approved. The work of lying of sewer line will start by 31.01.2027."
Open drain having discharging of Raipur Rani town having outfall in Tangri River.	0.9	Untapped, SCN issued on 25.06.2026 and EC recommended to HQ.	(PHED).	PHED intimated that "Rough Cost Estimated for laying or sewerage network submitted in Head office for approval."
6. BirGhaggar village drains Nallah				
BirGhaggar Village Drain/Nallah	1.1	Untapped, SCN issued on 25.06.2026 and EC recommended to HQ.	(PHED).	PHED intimated that "Rough Cost Estimated for laying or sewerage network submitted in Head office for approval."
7. Domestic discharge of Sector 32/ Village Nada (Kaithal)				

Name/location of polluting of source/ sub-drain	Quantum of untreated effluent (MLD)	Detail of Action required	Name of executing department	Timeline for action
Domestic discharge of Sector 32/ Village Nada	0.2	Untapped	(MC, HSVP)	PHED intimated that "Land not provided by MC PKL till date. Hence no action plan can be submitted."
8. VILLAGE SUGALPUR				
VILLAGE SUGALPUR	0.98	Work in progress will be completed 30.06.2027.	D&P	30.06.2027
9. VILLAGE DUNDOTA				
VILLAGE DUNDOTA	1.46	Work in progress will be completed 30.06.2027.	D&P	30.06.2027
10. VILLAGE BHATIAN				
VILLAGE BHATIAN	0.5	Work in progress will be completed 30.06.2027.	D&P	30.06.2027
11. VILLAGE HEMUMAJRA				
VILLAGE HEMUMAJRA	0.6	Work in progress will be completed 30.06.2027.	D&P	30.06.2027
12. PREMPURA				
PREMPURA	0.2	Land not available	D&P	30.06.2027
13. POLAD				
POLAD	0.1	Land not available	D&P	30.06.2027
14. KAKRALA INAIT L/FR. FROM RD. 0- 16900				
KAKRALA INAIT L/FR. FROM RD. 0- 16900	5.03	Land not available	D&P	30.06.2027
15. Village Ujhana				
Village Ujhana	29.28	Work in progress will be completed 31.03.2027.	D&P	31.03.2027
16. VILLAGE MAGHOMAJRI				
VILLAGE MAGHOMAJRI	1.22	Work in progress will be completed 30.06.2027.	D&P	30.06.2027
17. MANAS DRAIN FROM RD 0 TO 19500				
MANAS DRAIN FROM RD 0 TO 19500	117.6	Consent/proposal for deposit work for tapping the effluent will be submitted to PHED by MC	ULB	31.03.2027
18. SILA KHERA L/DR. FROM RD. 0-9700				

Name/location of polluting of source/ sub-drain	Quantum of untreated effluent (MLD)	Detail of Action required	Name of executing department	Timeline for action
SILA KHERA L/DR. FROM RD. 0-9700	73.5	All the discharge has been taken in sewer line however during cleaning of this drain the bye pass arrangement is made. It is also submitted that an estimate sent to Head Office SE PHEC Kaithal memo No. 1785 dated 16.05.2023 for cleaning of sewer line for approval.	PHED	31.03.2027
19. AMIN DRAIN.				
KAUL, AMIN DRAIN.	28.33	The untreated waste water of village Kaul is disposed off by the Development of Panchayati Raj Department and the work for construction of 2.50 MLD STP work is in progress. After the Construction of 2.50 MLD STP the untreated waste water of village is connected with the sewer line upto 31.12.2026	PHED	31.03.2027
20. KAUL, KAUL MINOR.				
KAUL, KAUL MINOR.	4.89	The untreated waste water of village Kaul is disposed off by the Development of Panchayati Raj Department and the work for construction of 2.50 MLD STP work is in progress. After the Construction of 2.50 MLD STP the untreated waste water of village is connected with the sewer line upto 31.12.2026	PHED	31.03.2027
21. KAUL, KAUL LINK DRAIN				

Name/location of polluting of source/ sub-drain	Quantum of untreated effluent (MLD)	Detail of Action required	Name of executing department	Timeline for action
KAUL, KAUL LINK DRAIN	8.5	The untreated waste water of village Kaul is disposed off by the Development of Panchayati Raj Department and the work for construction of 2.50 MLD STP work is in progress. After the Construction of 2.50 MLD STP the untreated waste water of village is connected with the sewer line upto 31.12.2026	PHED	31.03.2027
22. KAUL L/DR. 0-6250				
KAUL L/DR. 0-6250	27.93	The untreated waste water of village Kaul is disposed off by the Development of Panchayati Raj Department and the work for construction of 2.50 MLD STP work is in progress. After the Construction of 2.50 MLD STP the untreated waste water of village is connected with the sewer line upto 31.12.2026	PHED	31.03.2027
23. KAUL L/DR. (PUCCA ECTION) 0-2100				
KAUL L/DR. (PUCCA ECTION) 0-2100	27.56	The untreated waste water of village Kaul is disposed off by the Development of Panchayati Raj Department and the work for construction of 2.50 MLD STP work is in progress. After the Construction of 2.50 MLD STP the untreated waste water of village is connected with the sewer line upto 31.12.2026	PHED	31.03.2027

Name/location of polluting of source/ sub-drain	Quantum of untreated effluent (MLD)	Detail of Action required	Name of executing department	Timeline for action
24. Markanda River (Kurukshetra)				
Nallah of Abadi Village Kalsana Lat 30.154366, Long 76.818978	0.18	A field survey was conducted and Level sheet will be prepared by the Gram Panchayat and the estimate will be sent by 11.07.2026 after that screening chamber of 50*50feet will be constructed to treat the effluent reaching the Markanda river	D&P	11-07-2026
Nallah of Abadi Village Jhansa Lat 30.118208, Long 76.740434	0.6	Estimate submitted for A/A. Target date of completion is on the assumption that A/A will be accorded upto 15.05.2022.	PHED	No water goes to Markanda River
Ismailabad Drain in a length of 41830 ft Lat 30.066821, Long 76.629762	0.5	The 70 o/o of the work for laying of Sewer line in Ismailabad Town has been completed and balance work is in progress. DNIT for construction of 3 MLD STP is under preparation. After the commissioning of the said STP, the waste water from these points will be tapped. The work is likely to be completed by 31.03.2024.	PHED	Construction of STP is completed and running under Trial Basis.
25. Sarasavati Nadi				
Ramnagar/Uncha Chandana	0.52			
Gudiana	0.14			
Jhiwerhi	Nil			
Jandhola	0.17	Estimate submitted for A/A. Target date of completion is on the assumption that A/A will be accorded upto 15.05.2022.	D&P	No waste water goes to Sarasavati Drain

Name/location of polluting of source/ sub-drain	Quantum of untreated effluent (MLD)	Detail of Action required	Name of executing department	Timeline for action
KANDOLI	0.21	Estimate submitted for A/A. Target date of completion is on the assumption that A/A will be accorded upto 15.05.2022.	D&P	revised estimate of amount Rs.26103000/- sent to Xen (PR) KKR as per letter no 145 dated 03-03-2025
Ramgarh	0.52	No plan submitted		
Pipli Zoo	0.38	Relates to Forest Department (transferred by D&P)	Forest Deptt.	-
Khanpur Drain	1.28	Estimate submitted for A/A. Target date of completion is on the assumption that A/A will be accorded upto 15.05.2022.	D&P	No waste water goes to Sarasavati Drain
BirPipli	0.22	No plan submitted	-	-
Pipli Colony	0.32	Pipli colony not started due to no land available. EE, Panchayati Raj, Kurukshetra has informed that vide letter no. 2649 dated 29.06.2022 that estimate under preparation and work will be completed/implemented by 31.12.2024 subject to the availability of land.	D&P	No waste water goes to Sarasavati Drain
KheriMarkanda	0.18	Proposal of STP under process by PHED	D&P	No waste water goes to Sarasavati Drain
KheriMarkanda	0.16	Proposal of STP under process by PHED	D&P	No waste water goes to Sarasavati Drain
KheriMarkanda	0.23	Proposal of STP under process by PHED	D&P	No waste water goes to Sarasavati Drain
KheriMarkanda	0.22	Proposal of STP under process by PHED	D&P	No waste water goes to Sarasavati Drain
Kasithal	0.25	Work held up due to trees as site	D&P	-

Name/location of polluting of source/ sub-drain	Quantum of untreated effluent (MLD)	Detail of Action required	Name of executing department	Timeline for action
JANDHOLA	0.2	Estimate submitted for A/A. Target date of completion is on the assumption that A/A will be accorded upto 15.05.2022.	D&P	No water goes to Markanda River
KANDOLI	0.25	Estimate submitted for A/A. Target date of completion is on the assumption that A/A will be accorded upto 15.05.2022.	D&P	No waste water goes to Sarasavati Drain
KHANPUR DRAIN	0.15	Estimate submitted for A/A. Target date of completion is on the assumption that A/A will be accorded upto 15.05.2022.	D&P	revised estimate of amount Rs.26103000/- sent to Xen (PR) KKR as per letter no 145 dated 03-03-2025
SAINSA	0.21	Estimate submitted for A/A. Target date of completion is on the assumption that A/A will be accorded upto 15.05.2022.	D&P	No waste water goes to Sarasavati Drain
SAINSA	0.12	Estimate submitted for A/A. Target date of completion is on the assumption that A/A will be accorded upto 15.05.2022.	D&P	A Proposal to Establish STP was taken and in previous meeting it was decided that STP is to be Established by PHED as they are doing the same in urban area.
SAINSA	0.14	Estimate submitted for A/A. Target date of completion is on the assumption that A/A will be accorded upto 15.05.2022.	D&P	A Proposal to Establish STP was taken and in previous meeting it was decided that STP is to be Established by PHED as they are doing the same in urban area.

Name/location of polluting of source/ sub-drain	Quantum of untreated effluent (MLD)	Detail of Action required	Name of executing department	Timeline for action
ARUNAI	0.25	Estimate submitted for A/A. Target date of completion is on the assumption that A/A will be accorded upto 15.05.2022.	D&P	A Proposal to Establish STP was taken and in previous meeting it was decided that STP is to be Established by PHED as they are doing the same in urban area.
DHANI RAMPURA	0.18	Estimate submitted for A/A. Target date of completion is on the assumption that A/A will be accorded upto 15.05.2022.	D&P	
SATTORA	0.2	Estimate submitted for A/A. Target date of completion is on the assumption that A/A will be accorded upto 15.05.2022.	D&P	A Proposal to Establish STP was taken and in previous meeting it was decided that STP is to be Established by PHED as they are doing the same in urban area.
SATTORA	0.17	Estimate submitted for A/A. Target date of completion is on the assumption that A/A will be accorded upto 15.05.2022.	D&P	No Panchayat Land available
26. Ambala Drain (Ambala)				
The drain carrying the domestic effluent of Local drains at Baldev Nagar, Housing Board Colony, Chandigarh Road Crossing Baldev Nagar, Jaggi Colony, Motor Market, RamtaliMandir, Barnudi Naka, Devi Nagar	20.25	The PHED Dept. is having proposal for treatment/ tapping/diversion of the remaining untreated effluent in Ambala Drain by the way of installation of a common STP of 60 MLD capacity at Devi Nagar, for which DPR of amounting Rs.165.96 Cr has been approved under AMRUT 2.0 by Govt. of Haryana and DNIT of the same is pending for approval	PHED, Municipal Corporation, Ambala City, Rural, Development Deptt., Ambala	No timeline submitted.

Name/location of polluting of source/ sub-drain	Quantum of untreated effluent (MLD)	Detail of Action required	Name of executing department	Timeline for action
		with the competent authority of PHED.		
		Also in DPR provision of 15000 sewer connection has been taken which will be provided by the PHED to the consumer in Public interest.		
27. Ghail Drain				
The drain carrying the domestic effluent of Naya Goan, Railway Line of MC Ambala City.	5.75	No concrete proposal given by MC Ambala City and PHED Deptt. yet for treatment/ tapping/diversion of the remaining untreated effluent available in Ghail Drain.	PHED, Municipal Corporation, Ambala City	No timeline submitted.
28. Mahesh Nagar Drain				
Carrying Domestic effluent generating from Babyal Dayalbagh, Mahesh Nagar, Raja Park, Ekta Vihar, Shalimar Bagh, Ram Kishan Colony, Gudmandi, Dalipgarh Nagar, Boh through various Sub Drains	30	As reported by MC Ambala Sadar, there are 04 No. of STP's of 44 MLD capacity are under construction/commissioning.	Municipal Council Ambala Sadar	Construction and commissioning of Remaining 02 No. of STPs will be completed by 31.12.2026
		Out of these, two no of STPs i.e 10 MLD STP at Machhonda and 10 MLD STP Babyal have been commissioned.		
		Remaining 02 no. of STP of 24 MLD capacity i.e. STP at 12 cross road and STP at Khuda Khurd are under construction and expected to be commissioned by 31.12.2026.		

Name/location of polluting of source/ sub-drain	Quantum of untreated effluent (MLD)	Detail of Action required	Name of executing department	Timeline for action
		Hence the domestic effluent of Mahesh Nagar Drain, Shahpur Drain, Machhonda Drain and Gudgudia Nallah available in these 04 no. of Drains shall be diverted and treated in these 04 no. of STPs of 44 MLD total capacity.		
Total	425.03			

Drain wise quantum of treated effluent in Punjab area.

Sr.No.	Name of Drains	Name/Location of Source	Quantum of treated effluent (MLD)
1.	Dera Bassi Choe	STP Derabassi Near over bridge (two no. outlets) and near ATS	3.5
2.	Dhabi Nallah	STP Focal point derabassi and Industrial Area, Dera Bassi	0.98
3.	Jharmal Choe	STP Ialru outlet	2.4
4.	Hasanpura drain	Dappar Colony in Garden Estate	0.1
5.	Pachisdara Drain (Dhakansu Choe)	STP Banur, SAS Nagar MC, Rajpura and Focal Point area of Rajpura	52.7
6.	Banur Drain	Village Kaloli, Distt. Patiala	0.378
7.	Patiala Nadi	Rural and Urban areas of Tehsil Patiala including Focal Point, Patiala	26
8.	Chhoti Nadi	Badha Road, Tej Bagh Colony, SST Nagar, Chotti Masjid Muslim Colony and Shree Santoshi Mata Mandir area	3.6
9.	Khadoli Drain	A part of the sewage of Rajpura Town located towards Patiala side.	9.6
10.	Jacob Drain	Outlet of Dhillon Colony & Kesar Bagh, Patiala and Moti Bagh, MES Patiala, STP Shermajra & Darru Kutia area	52.0
11.	Sirhind Choe	Near Bassi Pathana (Meets at Village Kheri, Haryana in river Ghaggar)	75.5
12.	Kaithal Drain	NP, Khanauri	3
13.	Lehragaga main drain	MC Lehragaga, NP Dirba	7
		Total	236

Drain wise action plan for untreated effluent in Punjab area

Sr. No.	Name of main drain joining river	Name/location of polluting of source/ sub-drain	Quantum Of untreated effluent (MLD)	Detail of Action required	Name of executing department	Timeline for action
1.	Sukhna Choe	Drain passing near K-area	0.180	STP required to be installed	PWSSB/MC Zirakpur	-
		Singh nallah	0.050	-Do-	PWSSB/MC Zirakpur	-
		Gazipur Drain	1.0	-Do-	PWSSB/MC Zirakpur	31.12.2026
2.	DeraBassi Choe	Dera Bassi Choe	0.232	STP proposed to install	PWSSB/MC Derabassi	31.12.2026
		Dhabi Nallah	0.02		PWSSB/MC Derabassi	
3.	Jharmal Choe	Jharmal Choe	1.632	STP proposed to install	PWSSB/MC Derabassi, Lalru	31.12.2026
		Hassanpura Drain	0.12		PWSSB/MC Lalru	
4.	Basauli Drain	Basaulidrain, SAS Nagar	0.5	Thapar Model required to be installed	DDPO	31.12.2026
5.	Bagna Drain	Bagna Drain, SAS Nagar	0.442	Thapar Model required to be installed	DDPO	31.12.2026
6.	Pachisdara Drain (Dhakansu Choe)	Pachisdara Drain (Dhakansu Choe)	1.97	Thapar Model required to be installed	DDPO	31.12.2026
7.	Bhagna Nadi	Village Tepla, Distt. Patiala	0.818	Tender Called	DDPO, Patiala	31.12.2026
8.	Banur Drain	Village Kaloli, Distt. Patiala	0.378	In Progress	DDPO, Patiala	31.12.2026
9.	Patiala Nadi	Village Gauspur	0.105	Tender Called	DDPO, Patiala	31.12.2026
		Village Shankarpura	0.300	Tender Called	DDPO, Patiala	31.12.2026
		Village Fatehpur Jattan	0.247	--	DDPO, Patiala	--
		Village Mohabatpura	0.089	--	DDPO, Patiala	--
		Village Alampur	0.312	--	DDPO, Patiala	--
		Village Doun Kalan	0.940	--	DDPO, Patiala	--
		Village Doun Khurd	0.359	Tender Called	DDPO, Patiala	31.12.2026

	Village Rasulpur Joran	0.226	--	DDPO, Patiala	--
	Village Daulatpur	0.150	--	DDPO, Patiala	--
	Village Mirjapur	0.143	--	DDPO, Patiala	--
	Village Faloli	0.083	--	DDPO, Patiala	--
	Focal Point, Patiala	1.250	--	PSIEC	--
	Outlet of Shanti Nagar& Virk Colony	0.150	--	MCP	--
	Nagar Panchayat, Sanour, Distt. Patiala.	2.5	STP of 26MLD under construction	PDA	31.03.2027
	Outlet of Storm water carrying sewage / sullage of habitation area Near Patiala Nadi	1.875	--	DDPO, Patiala	--
	Two no. Nalas falling into Badi Nadi from Internal area of Patiala City	3.0	--	MCP	--
	Village Rewas Brahmna	0.323	--	DDPO, Patiala	--
	Village Jalal Khara	0.127	--	DDPO, Patiala	--
	Village Kalar Bhani	0.471	In Progress	DDPO, Patiala	31.12.2026

		Village Dhurad	0.335	TenderCalled	DDPO, Patiala	31.12.2026
		Village Main	0.590	--	DDPO, Patiala	--
		Village Langroi	0.375	In Progress	DDPO, Patiala	31.12.2026
		Village Mavi Sappan	0.397	In Progress	DDPO, Patiala	31.12.2026
		Village Daroli	0.267	TenderCalled	DDPO, Patiala	31.12.2026
		Village Darola	0.250	In Progress	DDPO, Patiala	31.12.2026
		Village Madho Majra	0.234	--	DDPO, Patiala	--
		Village Train	0.433	--	DDPO, Patiala	--
		Village Harinagar Khedki (two outlets)	0.481	--	DDPO, Patiala	--
10.	Jacob Drain	Dakala, Terin, Bhanari, Main Road, Sullar Colony, (From Military Area)	0.030	--	MCP	--
11.	Sirhind Choe, District Fatehgarh Sahib	STP Mandi Gobindgarh 25 MLD	-	Not required as treated effluent is being discharged after STP	PWSSB	--
12.		STP Mandi Gobindgarh 12 MLD	-	Not required as treated effluent is being discharged after STP	PWSSB	--
13.		STP Amloh	03	STP under stabilization	PWSSB	STP under stabilization
14.		STP Sirhind	05	STP under stabilization	PWSSB	STP under stabilization
15.		STP Sirhind	04	STP under stabilization	PWSSB	STP under stabilization
16.		Bassi Pathana	03	STP under stabilization	PWSSB	STP under stabilization
17.	Sirhind Choe, District Mansa	Village Phoos Mandi, Distt. Mansa	0.075	Yes	Public Health Department	31.12.2026
		Village Bhunder 1, Distt. Mansa	0.005	Yes	Public Health Department	31.12.2026
		Village Bhunder 2, Distt. Mansa	0.011	Yes	Public Health Department	31.12.2026

Status of existing STPs in the catchment of river Ghaggar in Haryana

Sr. No.	Name and Region of STPs	Deptt.	Existing STP and Capacity (MLD)	Date of sampling	Latest Compliance Status
Ambala					
1	3.00 MLD STP Naya Gaon, Unit.II, Ambala City by PHED in January, 2011	PHED	3	03.06.2026	Complying
2	3.25 MLD STP Naya Gaon, Unit.I Ambala City by PHED in 1.4.2016	PHED	3.25	03.06.2026	Complying
3	5 MLD Baldev Nagar , Unit.I, Ambala City by PHED 1.12.2012	PHED	5	13.05.2026	Non-Complying
4	3.25 Baldev Nagar , Unit.II, Ambala City by PHED in 1.4.2016	PHED	3.25	13.05.2026	Non-Complying
5	5 MLD Moti Nagar, Unit.I, Ambala City by PHED in June 2010	PHED	5	03.06.2026	Complying
6	5 MLD STP Moti Nagar, Unit.II, Ambala City by PHED Ambala in 1.8.2016	PHED	5	03.06.2026	Complying
7	6 MLD STP Modal Town, Ambala City by PHED in 1.7.2012	PHED	6	02.06.2026	Complying
8	3.25 Nasirpur Ambala City by PHED in 31.9.2016	PHED	3.25	03.06.2026	Complying
9	0.25 MLD Sadopur , Ambala PHED in 31.12.2016	PHED	0.25	04.06.2026	Complying
10	3.25 MLD Devi Nagar , Ambala City by PHED on 31.5.2013	PHED	3.25	19.05.2026	Non-Complying
11	3 MLD STP Nariangarh , Ambala by PHED in 1.7.2014	PHED	3	25.05.2026	Complying
12	2 MLD STP Sec.7 , Urban Estate, Ambala City Ambala by HUDA in 10.9.2015	HSVP	2	03.06.2026	Complying
13	5 MLD STP Ambala by HSVP 31.03.2021	HSVP	5	02.06.2026	Complying
14	10 MLD STP Babyal in 31.03.2023	ULBD	10	04.06.2026	Complying
15	10 MLD STP Shahpur Machhonda, Ambala Sadar, 31.07.2025	ULBD	10	04.06.2026	Complying
Kurukshetra					
16	25 MLD STP Thanesar, Kurukshetra by PHED in 31.05.2019	PHED	25	08.05.2026	Complying
17	8 MLD STP Model Town, Pehowa Kurukshetra by PHED in May dt. 2015	PHED	8	08.05.2026	Complying
18	11.5 MLD STP Ladwa Road , Shahbad Kurukshetra by PHED in May, 2016	PHED	11.5	08.05.2026	Complying
19	15 MLD STP Kurukshetra by HSVP 2020	HSVP	15	08.05.2026	Complying

Sr. No.	Name and Region of STPs	Deptt.	Existing STP and Capacity (MLD)	Date of sampling	Latest Compliance Status
Panchkula					
20	4.5 MLD Kalka Panchkula by PHED in 30.3.2015	PHED	4.5	08.06.2026	Complying
21	0.25 MLD Kalka Panchkula by PHED in 28.5. 2017	PHED	0.25	08.06.2026	Complying
22	5 MLD STP Nalagarh Road, Manakpur, Pinjore Panchkula by PHED 31.1.2015	PHED	5	10.06.2026	Complying
23	18 MLD STP Panchkula by HUDA in 31.12.2002	HSVP	18	10.06.2026	Complying
24	39 MLD STP Panchkula by HUDA in Nov. 2011	HSVP	39	10.06.2026	Complying
25	15 MLD STP Sector- 28, Panchkula by HUDA in 2012	HSVP	15	10.06.2026	Complying
26	Nangal & Alipur in 31.10.2021	ULBD	0.5	09.06.2026	Complying
27	Kot in 31.10.2021	ULBD	0.75	09.06.2026	Complying
28	Khagesara & Toka 31.10.2021	ULBD	0.5	09.06.2026	Complying
29	Khatoli 31.10.2021	ULBD	0.75	09.06.2026	Complying
30	Billa 31.10.2021	ULBD	0.75	09.06.2026	Complying
31	Sukhdarshanpur 30.09.2021	ULBD	0.75	09.06.2026	Complying
32	Saketri 30.06.2022	ULBD	1.5	09.06.2026	Complying
33	Ramgarh 30.06.2022	ULBD	1	08.05.2026	Complying
34	9 MLD STP Garrison Engineer, Chandimandir, Panchkula in April 2012	GE	9	10.06.2026	Complying
Jind					
35	15 MLD STP by PHED Jind in Jan, 2009	PHED	15	07.05.2026	Complying
36	5 MLD Patiala Road, Narwana by PHED in Jan, 2011	PHED	5	14.05.2026	Non-Complying
37	7 MLD STP Narwana Jind by PHED in Jan, 2011	PHED	7	14.05.2026	Complying
38	02 MLD STP, PHED, Dablain Road, Narwana, Jind (24.5.2017)	PHED	2	14.05.2026	Complying
39	3 MLD STP Uchana Jind by PHED in 30.6.2022	PHED	3	07.05.2026	Complying

Sr. No.	Name and Region of STPs	Deptt.	Existing STP and Capacity (MLD)	Date of sampling	Latest Compliance Status
40	1.5 MLD Uchana by PHED in 31.5.2013	PHED	1.5	07.05.2026	Complying
41	5 MLD STP Jind by PHED in 1.4.2016	PHED	5	07.05.2026	Complying
42	7 MLD STP, Jind by PHED in 30.11.2019	PHED	7	07.05.2026	Complying
43	9 MLD STP Safidon , Jind by PHED in 31.05.2018	PHED	9	07.05.2026	Complying
44	10 MLD by HUDA Jind in 27.12.2014	HSVP	10	07.05.2026	Complying
Kaithal					
45	10 MLD STP Cheeka, Kaithal by PHED in 1.4.2013	PHED	10	04.06.2026	Complying
46	10 MLD STP , Jind Road Kaithal by PHED in September , 2012	PHED	10	04.06.2026	Complying
47	10 MLD STP Manas Road, Kaithal by PHED in June , 2006 (MBBR)	PHED	10	10.06.2026	Complying
48	10 MLD Manas Road, Kaithal by PHED in Sep , 2012 (SBR)	PHED	10	14.01.2025	Complying (under maintenance)
49	5 MLD STP Kalayat , Kaithal by PHED in 1.4.2014	PHED	5	04.06.2026	Complying
50	3.5 Pundri Kaithal by PHED in 4.7.2014	PHED	3.5	4.06.2026	Complying
51	7.5 MLD Kaithal by HUDA in 31.8.2016	HSVP	7.5	05.06.2026	Non-Complying
52	3 MLD, STP, Village Keorak Distt Kaithal	PHED	3	10.06.2026	Complying
53	3.5 MLD STP Pilni Road, Village Pai, Tehsil Pundri, District Kaithal	PHED	3.5	04.06.2026	Complying
Hisar					
54	15 MLD STP Azad Nagar, Rajgarh Road Hisar by PHED in 31.12.2014	PHED	15	10.06.2026	Complying
55	40 MLD STP Rishi Nagar , Hisar by PHED in 02.12.2017	PHED	40	09.06.2026	Complying
56	4 MLD STP Narnaund, Hisar by PHED 31.03.2019	PHED	4	10.06.2026	Complying
57	4 MLD STP Kaimri Road, Hisar by PHED in 2018	PHED	4	10.06.2026	Non-Complying
58	15 MLD STP Dabara Tosham Road , Hisar by HUDA in 31.7.2014	HSVP	15	10.06.2026	Complying
59	8 MLD STP Village Dabra by ULBD 31.03.2021	ULBD	8	10.06.2026	Complying

Sr. No.	Name and Region of STPs	Deptt.	Existing STP and Capacity (MLD)	Date of sampling	Latest Compliance Status
60	Hisar by HSVP dt. 31.05.2024	HSVP	15	09.06.2026	Complying
61	5 MLD STP Hisar by PHED in 31.03.2025	PHED	5	10.06.2026	Complying
Sirsa					
62	15 MLD STP, Shamsabad patti , Kalania Road, Sirsa by PHED in 1.7.2012	PHED	15	04.05.2026	Complying
63	7.5 MLD STP Ellenabad Sirsa by PHED in 11.5.2015	PHED	7.5	04.05.2026	Complying
64	9.5 MLD STP, Daddu Road, Kalanwali, Sirsa by PHED in 17.02.2018	PHED	9.5	04.05.2026	Complying
65	6 MLD STP Rania Sirsa by PHED in 30.6.2017	PHED	6	04.05.2026	Complying
66	16.5 MLD STP Dabwali, Sirsa by PHED in 04.12.2017	PHED	16.5	04.05.2026	Complying
67	20 MLD STP at Kelnia Sirsa by PHED in 30.10.2019	PHED	20	04.05.2026	Complying
68	7.5 MLD STP, Sirsa by HSVP in 31.01.2022	HSVP	7.5	04.05.2026	Complying
69	12.5 MLD STP, Nattar, Sirsa	PHED	12.5	04.05.2026	Complying
Fatehabad					
70	10 MLD STP Vill. Bhodia Khera, Bhattu Road, Fatehabad by PHED in 1.4.2013	PHED	10	06.05.2026	Complying
71	10 MLD STP Vill.Amani, Tohana, Distt. Fatehabad by PHED in 1.4.2013	PHED	10	06.05.2026	Complying
72	6.5 MLD STP Ratia , Fatehabad by PHED in 1.9.2014	PHED	6.5	06.05.2026	Complying
73	5 MLD STP Kharati Khera Road, Fatehabad by PHED in 31.10.2018	PHED	5	06.05.2026	Non-Complying
74	3 MLD STPJhakhal Mandi, Fatehabad by PHED in 30.9.2019	PHED	3	06.05.2026	Non-Complying
75	8 MLD STP at Bhuna, Fatehabad 30.06.2021	PHED	8	06.05.2026	Complying
76	10 MLD STP Majra, Fatehabad by HUDA in 16.12.17	HSVP	10	06.05.2026	Complying
Yamuna Nagar					
77	03 MLD PHED, Sadhaura, Yamuna Nagar	PHED	3	19.05.2026	Non-Complying
	Total No. of STPs- 77		607		

Status of existing STPs in the catchment of river Ghaggar in Punjab State

Sr. No.	Name and Region of STPs	Deptt.	Existing STP and Capacity (MLD)	Date of sampling	Latest Compliance Status
District SAS Nagar					
1.	Banur	PWSSB	4	May 2026	Complying
2.	Zirakpur	PWSSB	17.3	May 2026	Complying
3.	Mohali	GMADA	45	May 2026	Complying
4.	Lalru	GMADA	1.5	STP temporarily closed	-
5.	Dera bassi	PSIEC	2	May 2026	Not-Complying
6.	Dera bassi	MC	4	May 2026	Complying
7.	Banur	PWSSB	0.5	May 2026	Complying
8.	Mohali	GMADA	10	May 2026	Complying
9.	Lalru	PWSSB	1	May 2026	Complying
District Patiala					
1.	Patran	DLG	4	Under maintenance	--
2.	Samana	DLG	10	Under maintenance	--
3.	Rajpura - I	DLG	7	April, 2026	Complying
4.	Rajpura - II	DLG	10	April, 2026	Complying
5.	Patiala-I (Shermajra)	DLG	46	April, 2026	Complying
6.	Patiala-II (Ablowal)	DLG	10	April, 2026	Complying
7.	Patiala-III (PUDA)	PUDA	13	April, 2026	Complying
8.	Nabha	PSIEC	2.5	Under maintenance	--
9.	Patiala-IV (Shermajra)	DLG	15	April, 2026	Complying
10.	Chaura	DLG	4	April, 2026	Complying
11.	Nabha	PWSSB	12	April, 2026	Complying
12.	Ghanour	PWSSB	2	April, 2026	Complying
District Fatehgarh Sahib					
1.	Bassi Pathana	PWSSB	03	--	Under Stabilization
2.	STP Mandi Gobindgarh	PWSSB	25	April, 2026	Complying
3.	STP Mandi Gobindgarh	PWSSB	12	April, 2026	Complying

4.	STP Amloh	PWSSB	03	-	Under Stabilization
5.	STP Sirhind	PWSSB	05	--	Under Stabilization
6.	STP Sirhind	PWSSB	04	--	Under Stabilization
District Sangrur					
1.	Sangrur	DLG	4	April, 2026	Complying
2.	Bhawanigarh	DLG	4	April, 2026	Complying
3.	Sunam	DLG	8	April, 2026	Complying
4.	Moonak	DLG	3	April, 2026	Complying
5.	Lehra	DLG	4	April, 2026	Complying
6.	Khanauri	DLG	3	April, 2026	Complying
7.	Dirba	PUDA	3	April, 2026	Complying
8.	Longowal	PSIEC	5	April, 2026	Complying
District Mansa					
1.	Sardulgarh	Public Health Department	4	April, 2026	Complying

(a) Project of Recycle and Reuse of Treated Waste water for Irrigation Purpose**Phase-1**

Latest status of 13 No. STPs taken up in phase-1 of "Project of re-use of Treated Waste Water for irrigation purpose through Micro-Irrigation" in Ghaggar catchment

Sr. No.	Name of District	Name of STP	Capacity of STP (In MLD)	Likely date of Completion	Start of Work
1.	Ambala	Barara	4	31.07.2026	75%
2.	Hisar	Narnaund	4	30.06.2026	80%
3.	Hisar	Hansi	7.5	30.06.2026	67%
4.	Kaithal	Gulha	10	31.10.2026	42%
5.	Kaithal	Kaithal	10	31.07.2026	92%
	Sub-Total		35.5		
1.	Fatehabad	Tohana	10		100%
2.	Fatehabad	Jakhal	3		100%
3.	Fatehabad	Ratia	6.5		100%
4.	Ambala	Naraingarh	3		100%
5.	Jind	Jind	15		100%
6.	Fatehabad	Fatehabad	10		100%
	Sub-Total		47.5		
1.	Hisar	Rishi Nagar	40		Under tendering stage
2.	Panchkula	Pinjore	5	24.03.2027	25%
	Sub-Total		5		
	TOTAL		88		

Phase-2

Latest status of 32 No. STPs taken up in phase-2 of "Project of re-use of Treated Waste Water for irrigation purpose through Micro-Irrigation" in Ghaggar catchment

Sr. No.	Name of Town	Location	Technology Based on	Capacity (MLD)
GHAGGAR ACTION PLAN				
1	Ambala City	Naya gaon-I	MBBR	3.25
2	Ambala City	Naya gaon-II	MBBR	3
3	Ambala City	Motti Nagar-I	MBBR	5
4	Ambala City	Motti Nagar-II	MBBR	5
5	Ambala City	Model Town	MBBR	6
6	Ambala City	Baldev Nagar-I	MBBR	5
7	Ambala City	Baldev Nagar-II	MBBR	3.25
8	Ambala City	Saddopur	MBBR+TT	0.25
9	Kalka	Bangala Town	MBBR+TT	0.25
10	Hisar	Gangwa Rajgarh Road Hisar	SBR	15
11	Hisar	Kaimri Road Hisar	SBR	4
12	Jind	Narwana Road Jind	MBBR	5
13	Jind	Old Hansi Road	SBR	7
14	Narwana	Jind Patiala Road	MBBR	3.5
15	Narwana	Behind FCI Godown, Dharodi Road	MBBR	3.75
16	Narwana	Narwana	MBBR	2

Sr. No.	Name of Town	Location	Technology Based on	Capacity (MLD)
17	Uchana	Near Railway Line Uchana Road	Oxidation Pond	2
18	Uchana	Bhangra Road Uchana	MBBR	1.5
19	Safidon	Safidon	SBR	9
20	Kaithal	Manas Road Kaithal	SBR	10
21	Kaithal	Manas Road Kaithal	MBBR+TT	10
22	Kalayath	Near Nirmal Public School	MBBR+TT	5
23	Kurukshetra/ Thanesar	Narkatari Road	SBR	25
24	Pundri	Pai Road Pundari	MBBR+TT	3.5
25	Shahbad	Chappra Road, Shahbad	SBR	11.5
26	Ellenabad	Mamera Road	MBBR+TT	7.5
27	Fatehabad	Fatehabad	SBR	5
28	Rania	Jeevan Nagar Road, Rania	SBR	6
29	Sirsa	Kelnia	SBR	20
30	Kalanwali	Desumalkana Road	SBR	9.5
31	Mandi Dabwali	Chautala Road	SBR	16.5
32	Bhuna	Kullana Road	SBR	8

Project of Recycle and Reuse of Treated Wastewater for Irrigation Purpose

Sr.	District	Name of STP/ Town	Cap. (MLD)	Designed Area (Ha)	Covered Area (Ha)	Status of project
1.	Mohali	Banur	4.0	121	121	Functional
2.	Sangrur	Khanauri	3.0	40	40	Functional
3.	Sangrur	Lehragaga	4.0	111	111	Functional
4.	Sangrur	Moonak	3.0	115	115	Functional
5.	Sangrur	Sunam	8.0	348	348	Functional
6.	Fatehgarh Sahib	Mandi Gobindgarh	25.0	439	439	Functional
7.	Patiala	Patran	4.0	121	121	Functional
8.	Patiala	Samana	10.0	324	324	Functional
9.	Patiala	Rajpura-I	7.0	152	152	Functional
10.	Mansa	Sardulgarh	4.0	188	188	Functional
11.	Mansa	Bareta	3.0	150	150	Functional
12.	Mansa	Bhikhi	3.0	165	165	Functional
13.	Mohali	Lalru	1.5	57	57	Functional
14.	Patiala	Patiala-II (Ablowal)	10.0	325	325	Functional
Total			89.5	2656	2656	
Under progress Projects-Ghaggar						
15.	Patiala	Rajpura-II	10.0	350	-	To be completed by 06/2026
16.	Sangrur	Sangrur	4.0	121	-	To be completed by 12/2026
17.	Sangrur	Longowal	5.0	182	-	To be completed by 06/2026
18.	Sangrur	Dhuri	5.0	125	-	To be completed by 06/2026
19.	Sangrur	Cheema	2.5	115	-	To be completed by 12/2026
			26.5	893		

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hspcb water cell <hspcbwatercell@gmail.com>

Re:Final Status report of the joint committee In the matter of Ranvir Singh Vs State of Haryana & Ors. in compliance of order dated 28.10.2025

1 message

Dr. Gurharminder Singh <sso.decc@punjab.gov.in>

Tue, Jun 30, 2026 at 6:51 PM

To: hspcb water cell <hspcbwatercell@gmail.com>

Cc: "Director, DECC" <director.decc@punjab.gov.in>

Respected Sir,

I have checked the amended draft and found the same in order as per discussion held during VC conducted today at 11. 00 am. Please correct my designation in signature page.

regards

(Dr. Gurharminder Singh)

Joint Director

Directorate of Environment and Climate Change(DECC),

Deptt. of Science, Technology & Environment, Govt. of Punjab

MGSIPA Complex, Sector-26, Chandigarh-160019

Mob.98156-55801

<https://decc.punjab.gov.in/>

From: hspcb water cell <hspcbwatercell@gmail.com>

To: <sso.decc@punjab.gov.in>, <adc.ud.sasnagar@punjab.gov.in>, <ppcbsee_zp1@yahoo.com>, <secochandigarh-cwc@nic.in>

Date: Tue, 30 Jun 2026 15:43:49 +0530

Subject: Final Status report of the joint committee In the matter of Ranvir Singh Vs State of Haryana & Ors. in compliance of order dated 28.10.2025

Please find attached the final report for approval and signature please

Respected Sir,

With Sincere Regards

(Dr. Gurharminder Singh)

Joint Director-cum-Nodal Officer, MTP

Directorate of Environment and Climate Change(DECC),

Deptt. of Science, Technology & Environment, Govt. of Punjab

MGSIPA Complex, Sector-26, Chandigarh-160019

Mob.98156-55801

<https://decc.punjab.gov.in/>

16. The joint committee has to conduct more interaction with stake holder departments for definite action plan for diverting untreated effluent from drains and construction of STPs. There are land issues at some places. The concerned departments have claimed for "no discharge / waste water". The same is required to be cross verified. Thereafter, supplementary report shall be filed with further recommendations.

Ans
30/6/16.
Anmol Singh,
ADC, Urban
Development,
Mohali

Chanderkant Kataria,
HCS, SDM, Panchkula

Dr. Selvan, Scientist, MoEF

Seema Pandey,
SE, CWC

Raman Kant,
River Expert

JP Singh, SEE, HSPCB

Gursharan Garg,
SEE, PSPCB

Gurharminder, Scientist,
Environment Department,
Punjab

Executive Engineer,
Irrigation Department,
Haryana

Dr. Rajender Ghai,
Irrigation Department,
Punjab

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hspcb water cell <hspcbwatercell@gmail.com>

Re: Final Status report of the joint committee In the matter of Ranvir Singh Vs State of Haryana & Ors. in compliance of order dated 28.10.2025

1 message

Yahoo <ppcbsee_zp1@yahoo.com>
Reply-To: Yahoo <ppcbsee_zp1@yahoo.com>
To: hspcbwatercell@gmail.com

Tue, Jun 30, 2026 at 5:33 PM

Agreed

[Yahoo Mail: Search, organise, conquer](#)

On Tue, 30 Jun 2026 at 15:44, hspcb water cell
<hspcbwatercell@gmail.com> wrote:

Please find attached the final report for approval and signature please

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hspcb water cell <hspcbwatercell@gmail.com>

Re:Fwd: Final Status report of the joint committee In the matter of Ranvir Singh Vs State of Haryana & Ors. in compliance of order dated 28.10.2025

1 message

K MUTHAMIZH SELVAN <km.selvan@gov.in>
To: hspcb water cell <hspcbwatercell@gmail.com>

Tue, Jun 30, 2026 at 6:23 PM

Respected sir,

I have agreed to file the interim report, as this is a status report. Sofar joint committee has not inspected the sites and this report has been prepared based on the information provided by the state officers (Haryana & Punjab).

I here by give my consent to file the interim report.

With sincere regards,

Dr.K.M Selvan, Scientist E

MoEFCC-RO Chandigarh.

From: hspcb water cell <hspcbwatercell@gmail.com>

To: <km.selvan@gov.in>

Date: Tue, 30 Jun 2026 15:46:48 +0530

Subject: Fwd: Final Status report of the joint committee In the matter of Ranvir Singh Vs State of Haryana & Ors. in compliance of order dated 28.10.2025

----- Forwarded message -----

From: **hspcb water cell** <hspcbwatercell@gmail.com>

Date: Tue, Jun 30, 2026 at 3:43 PM

Subject: Final Status report of the joint committee In the matter of Ranvir Singh Vs State of Haryana & Ors. in compliance of order dated 28.10.2025

To: <sso.decc@punjab.gov.in>, <adc.ud.sasnagar@punjab.gov.in>, <ppcbsee_zp1@yahoo.com>, <secochandigarh-cwc@nic.in>

Please find attached the final report for approval and signature please

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hspcb water cell <hspcbwatercell@gmail.com>

Re: Fwd: Final Status report of the joint committee In the matter of Ranvir Singh Vs State of Haryana & Ors. in compliance of order dated 28.10.2025

1 message

info@bhartiyanadiparishad.org <info@bhartiyanadiparishad.org>

Tue, Jun 30, 2026 at 8:30 PM

To: hspcbwatercell@gmail.com

i agree with the status report

--

Sent with [Hostinger Mail](#)

On Tue, Jun 30, 2026 at 8:28 PM hspcb water cell <hspcbwatercell@gmail.com> wrote:

----- Forwarded message -----

From: **hspcb water cell** <hspcbwatercell@gmail.com>

Date: Tue, Jun 30, 2026 at 5:29 PM

Subject: Fwd: Final Status report of the joint committee In the matter of Ranvir Singh Vs State of Haryana & Ors. in compliance of order dated 28.10.2025

To: <cedrg.dwr.chd@punjab.gov.in>

----- Forwarded message -----

From: **hspcb water cell** <hspcbwatercell@gmail.com>

Date: Tue, Jun 30, 2026 at 5:14 PM

Subject: Fwd: Final Status report of the joint committee In the matter of Ranvir Singh Vs State of Haryana & Ors. in compliance of order dated 28.10.2025

To: <eenodal@yahoo.in>

----- Forwarded message -----

From: **hspcb water cell** <hspcbwatercell@gmail.com>

Date: Tue, Jun 30, 2026 at 3:46 PM

Subject: Fwd: Final Status report of the joint committee In the matter of Ranvir Singh Vs State of Haryana & Ors. in compliance of order dated 28.10.2025

To: <km.selvan@gov.in>

----- Forwarded message -----

From: **hspcb water cell** <hspcbwatercell@gmail.com>

Date: Tue, Jun 30, 2026 at 3:43 PM

Subject: Final Status report of the joint committee In the matter of Ranvir Singh Vs State of Haryana & Ors. in compliance of order dated 28.10.2025

To: <sso.decc@punjab.gov.in>, <adc.ud.sasnagar@punjab.gov.in>, <ppcbsee_zp1@yahoo.com>, <secochandigarh-cwc@nic.in>

Please find attached the final report for approval and signature please

Fwd: Final Status report of the joint committee In the matter of Ranvir Singh Vs State of Haryana & Ors. in compliance of order dated 28.10.2025

1 message

hspcb water cell <hspcbwatercell@gmail.com>
To: cedrg.dwr.chd@punjab.gov.in

Tue, Jun 30, 2026 at 5:29 PM

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Please find attached the final report for approval and signature please

**Report in OA No, 421-2022.docx**

129K